

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 203
(IB)-195/ND/2022
IA-4486/2022

IN THE MATTER OF:
PNB Housing Finance Ltd.

... **Applicant/Petitioner**

Versus

Pramod Kumar Gupta

... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 16.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. V. D'Costa, Adv. Astha Ojha

For the PG : Adv. Gurcharan Singh

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-4486/2022: Ld. Counsel appearing for the Applicant and the Ld. Counsel appearing for the Respondent present through VC. It is submitted that settlement talks are on and further submitted that matter is pending before Hon'ble NCLAT and same is listed for hearing on 25.07.2024.

For reported settlement as well as the status of the case pending before Hon'ble NCLAT.

List the matter on **12.08.2024**.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)